



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 09.04.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 09.04.2025 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 1135 of 2022 & I.A. No. 3401, 3402, 3362 of 2022 (With Defects)	Sanjay Kumar Bansal Vs. Soni Realtors Pvt. Ltd. & Ors. With	09.04.2025	24.04.2025
2.	Comp. App. (AT) (Ins) No. 1136 of 2022 & I.A. No. 3407, 3408 of 2022 (With Defects)	Sanjay Kumar Bansal Vs. Shri Manoj Kulshreshta & Ors. With	09.04.2025	24.04.2025
3.	Comp. App. (AT) (Ins) No. 270 of 2023 & I.A. No. 950, 951, 4269 of 2023	Manan Chopra Vs. Soni Realtors Pvt. Ltd.	09.04.2025	24.04.2025
4.	Comp. App. (AT) (Ins) No. 1556 of 2023 & I.A. No. 5593, 5594 of 2023 & 2945 of 2024	Methodex Systems Pvt. Ltd. Vs. Stalco Consultancy and Systems Pvt. Ltd. & Anr.	09.04.2025	25.04.2025

5.	Comp. App. (AT) (Ins) No. 1654 & 1655 of 2023 & I.A. No. 5899, 5963, 5964, 5967, 5968, 5969, 5970 of 2023 & 3940 of 2024 (With Defects)	Sandeep Garg Vs. Praveen Bansal Resolution Professional & Anr.	09.04.2025	25.04.2025
6.	Comp. App. (AT) (Ins) No. 260 of 2024 & I.A. No. 863, 864 of 2024	Gopalan Ramakrishnan Vs. Reliance Tech Services Ltd. & Ors.	09.04.2025	25.04.2025
7.	Comp. App. (AT) (Ins) No. 557 of 2024 & I.A. No. 1972, 1973, 1974, 8142 of 2024	Sulekh Jain Vs. Ashish Kumar & Ors. With	09.04.2025	25.04.2025
8.	Comp. App. (AT) (Ins) No. 584 of 2024 & I.A. No. 2073, 2074 of 2024	Nishant Joshi Vs. Ashish Kumar & Ors. With	09.04.2025	25.04.2025
9.	Comp. App. (AT) (Ins) No. 590 of 2024 & I.A. No. 2088, 2089, 2090 of 2024 (With Defects)	Sunil Kumar & Ors. Vs. Ashish Kumar & Ors. With	09.04.2025	25.04.2025
10.	Comp. App. (AT) (Ins) No. 591 of 2024 & I.A. No. 2093, 2094, 2095 of 2024 (With Defects)	Ashish Shukla & Ors. Vs. Ashish Kumar & Ors.	09.04.2025	25.04.2025
11.	Comp. App. (AT) (Ins) No. 1211 of 2024 & I.A. No. 4340, 4341 of 2024	Rupa Pankaj Shah Vs. Bank of Maharashtra & Ors. With	09.04.2025	29.04.2025

12.	Comp. App. (AT) (Ins) No. 1212 of 2024 & I.A. No. 4342, 4343 of 2024	Pankaj Chandulal Shah Vs. Bank of Maharashtra & Ors. With	09.04.2025	29.04.2025
13.	Comp. App. (AT) (Ins) No. 1213 of 2024 & I.A. No. 4344, 4345 of 2024	Mrs. Bhanumati Chandulal Shah Vs. Bank of Maharashtra With	09.04.2025	29.04.2025
14.	Comp. App. (AT) (Ins) No. 1239 of 2024 & I.A. No. 4449 of 2024	Mahesh Amarsinh Vara Vs. Canara Bank and Anr. With	09.04.2025	29.04.2025
15.	Comp. App. (AT) (Ins) No. 1390 of 2024 & I.A. No. 5049, 5052, 5054 of 2024	Kalpana Vara Vs. Canara Bank & Anr.	09.04.2025	29.04.2025
16.	Comp. App. (AT) (Ins) No. 1292 of 2024 & I.A. No. 4648, 4649, 4650 of 2024 & 443 of 2025	Mack Star Marketing Pvt. Ltd. Vs. Oriflame India Pvt. Ltd.	09.04.2025	29.04.2025
17.	Comp. App. (AT) (Ins) No. 1534 of 2024 & I.A. No. 5559, 5560 of 2024	HDFC Bank Ltd. Vs. Livein Aqua Solutions Pvt. Ltd.	09.04.2025	29.04.2025
18.	Comp. App. (AT) (Ins) No. 1729 of 2024 & I.A. No. 6324 of 2024	Oswal Minerals Ltd. Vs. Ark Engineering Pvt. Ltd.	09.04.2025	30.04.2025

19.	Comp. App. (AT) (Ins) No. 1757 of 2024 & I.A. No. 6409 of 2024	Trinity Auto Components Ltd Vs. Axis Bank Ltd.	09.04.2025	05.05.2025
20.	Comp. App. (AT) (Ins) No. 1776 & 1777 of 2024	My Palace Mutually Aided Cooperative Housing Society Ltd. & Anr. Vs. Abhay Narayan Manudhane & Ors.	09.04.2025	05.05.2025
21.	Comp. App. (AT) (Ins) No. 1799 of 2024 & I.A. No. 6569 of 2024	Minita D Raja Vs. The Cosmos Co-Op Bank Ltd.	09.04.2025	14.05.2025
22.	Comp. App. (AT) (Ins) No. 1860 of 2024 & I.A. No. 6837, 6838, 6839 of 2024	IDBI Trusteeship Services Ltd. Vs. Unitech Machines Ltd. Through Its Resolution Professional, Vivek Raheja & Ors.	09.04.2025	07.05.2025
23.	Comp. App. (AT) (Ins) No. 1932 of 2024 & I.A. No. 7155, 7156 of 2024 (With Defects)	Dilipkumar Garodia Vs. Aditya Birla Housing Finance Ltd. With	09.04.2025	14.05.2025
24.	Comp. App. (AT) (Ins) No. 1933 of 2024 & I.A. No. 7157, 7158 of 2024 (With Defects)	Mrs. Anjudevi Dilipkumar Garodia Vs. Aditya Birla Housing Finance Ltd.	09.04.2025	14.05.2025
25.	Comp. App. (AT) (Ins) No. 1984 of 2024	State Tax Officer, Unit-92, Rajkot Vs. Keyur J. Shah, Liquidator of Gangotri Glazed Tiles Pvt. Ltd. & Ors.	09.04.2025	08.05.2025

26.	Comp. App. (AT) (Ins) No. 2111 of 2024	IDBI Trusteeship Services Ltd. Vs. Unitech Machines Ltd. Through its RP, Vivek Raheja & Ors.	09.04.2025	08.05.2025
27.	Comp. App. (AT) (Ins) No. 2264 of 2024 & I.A. No. 2231 of 2025	Renu Lalit Agarwal Suspended Director of as Infracon Pvt. Ltd. Vs. Small Industries Development Bank of India & Anr.	09.04.2025	09.05.2025
28.	Competition App. (AT) No. 07 of 2021 & I.A. No. 5750 of 2024	Indian Laminate Manufacturers Association Vs. Competition Commission of India & Ors.	09.04.2025	09.05.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar